

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
NEW DELHI

Company Appeal (AT) (Ins) No.1484 of 2019

IN THE MATTER OF:

Punjab National Bank

...Appellant

Versus

State Bank of India & Anr.

...Respondents

For Appellant: Counsel appeared but did not mark appearance

**For Respondents: Shri Abhishek Anand and Ms. Honey Satpal
Advocates (R-2)
Shri Ankur Mittal, Ms. Meera Mural Advocate and
Shri Aishwarya Pandey Advocates**

O R D E R

10.02.2020 Counsel for Respondent No.2 is permitted to file Reply by tomorrow, i.e. 11th February, 2020. Rejoinder may be filed by 17th February, 2020.

List the Appeal 'for admission (after Notice)' on **24th February, 2020.**

[Justice A.I.S. Cheema]
Member (Judicial)

(Justice A.B. Singh)
Member (Judicial)

[Kanthi Narahari]
Member (Technical)

/rs/md